

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

10. I.A. 856/2023

In

C.P.(IB)-261(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)

SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: State Bank of India

V/s.

Mr. Krishna Kumar Menon

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel appearing for the Applicant, Mr. P. S. Thakre (CS) is present through virtual hearing.

**I.A. 856/2023**

Hard copy of the above Application is not available with this Bench. Applicant, Registry and the court officer of this Bench shall ensure the availability of the hard copy before the next date of hearing.

List this matter on **25.04.2023**.

Sd/-  
PRABHAT KUMAR  
Member (Technical)  
*--Rajeev--*

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)